

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 06th MAY, 2024, 10:30 A.M.

TP No. 192/CTB/2019(CP (IB) No. 4701/MB/2018)
 IA (IB) No. 52/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Dena Bank -Vs- Kanak Pulp & Paper Mills Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Ms. Shalya Agarwal, Adv.

For Respondent (s) Mr. Umesh Ch. Sahoo, RP
 Ms. Dipika Sukla, Adv.

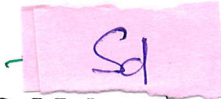
ORDER

IA (IB) No. 52/CB/2023:

Ld. Counsel Mr. Shalya Agarwal appears for the applicant. Ld. Counsel Mr. Umesh Ch. Sahoo appears for the RP. Ld. Counsel Ms. Dipika Sukla appears for the Bank of Baroda. Similar application in IA(IB) No. 17/CB/2023 in TP No. 198/CTB/2020 was dismissed by this Tribunal. The appeal preferred before the Hon'ble NCLAT is stated for hearing on 15.05.2024. At the request of the applicant, matter adjourned to 01.07.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)